

thereon. [Placed in Library. See No. LT- 2479/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of The Kendriya Vidyalaya Sangathan, New Delhi, for the year 1979-80 along with Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1979-80.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-2480/81].

(4) A copy each of the following Notifications (Hindi\* version) under sub-section (3) of section 59 of the Children Act, 1960:—

(i) The Pondicherry Children (Amendment) Rules, 1980, published in Notification No. G.O. Ms. 133/80-HEW(SW) in Pondicherry Gazette dated the 22nd July, 1980.

(ii) The Pondicherry Children (Amendment) Rules, 1980 published in Notification No. G.O. Ms. 160/80-HEW (SW) in Pondicherry Gazette dated the 12th August, 1980.

(5) A statement (Hindi and English versions) showing reasons for

delay in laying the Hindi version of the Notifications mentioned at (4) above. [Placed in Library. See No. LT-2481/81].

(6) A copy of the Punjab Suppression of the Immoral Traffic in Women and Girls (Chandigarh First Amendment) Rules, 1980, published in Notification No. F. 11/6/95/SW/80/300 in Chandigarh Administration Gazette dated the 6th January, 1981, under sub-section (4) of section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956.

(7) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Rules mentioned at (6) above.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the Rules mentioned at (6) above.

[Placed in Library. See No. LT-2482/81].

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY THE MINISTERS DURING SIXTH LOK SABHA AND SEVENTH LOK SABHA AND DELHI DEVELOPMENT AUTHORITY (LOAN) RULES, 1981

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): On behalf of Shri Bishma

\*English version was laid on the Table on 23rd December, 1980.

Narain Singh, I beg to lay on the Table:

(1) The following statements (Hindi and English versions) show-

- (i) Statement No. XXII- Second Session 1977.
- (ii) Statement No. XVI - Sixth Session, 1978.
- (iii) Statement No. XIX - Seventh Session, 1979.
- (iv) Statement No. VII - Second Session, 1980.
- (v) Statement No. XI - Third Session, 1980.
- (vi) Statement No. IV- Fourth Session, 1980.
- (vii) Statement No. I - Fifth Session, 1981.

Sixth Lok Sabha

Seventh Lok Sabha

[Placed in Library. See No. LT- 2483/81].

(2) A copy of the Delhi Development Authority (Loan) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 315 in Gazette of India dated the 21st March, 1981, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2484/81].

REVIEW ON AND ANNUAL REPORT OF THE SOCIETY FOR NATIONAL INSTITUTE OF PHYSICAL EDUCATION AND SPORTS, PATIALA FOR 1979-80, STATEMENTS FOR DELAY IN LAYING THE ANNUAL REPORTS OF SOCIETY FOR THE NATIONAL INSTITUTES OF PHYSICAL EDUCATION AND SPORTS, Patiala for 1979-80. School of Buddhist Philosophy, Leh for 1979-80 and Central Institute of Higher Tibetan Studies, Varanasi for 1979-80.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): On behalf of Shrimati Sheila Kaul,

I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institute of Physical Education and Sports, Patiala, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and Eng-

ing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

lish versions) regarding Review by the Government on the working of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1979-80. [Placed in Library. See No. LT-2485/81].

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and the Audit Report thereon of the School of Buddhist Philosophy, Leh, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-2486/81].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and the Audit Report thereon of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1979-80 within the stipulated period of